

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF SEPTEMBER, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.09.2020

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2020</i>
CIVIL	172913	1397	498	173812
CRIMINAL	40219	1384	1126	40477
TOTAL	213132	2781	1624	214289